

Central Administrative Tribunal
Principal Bench

O.A. No. 2478 of 2001

New Delhi, dated this the 7th December, 2001

Hon'ble Mr. Govindan S. Tampi, Member (A)

Dr. S.R. Korada,
S/o Shri Korda Paidithalli,
R/o 390A, Chirag Delhi,
New Delhi-110017. Applicant
(Shri Kumar Parimal with applicant in
person)

Versus

1. Union of India through
the Secretary,
Dept. of Scientific & Industrial Research,
Anusandhan Bhawan,
CSIR Building, Rafi Marg,
New Delhi.
2. Shri Jagdish Singh,
Scientist 'G'
Det. of Scientific & Industrial Research,
Technology Bhawan,
New Mehrauli Road,
New Delhi-110016. Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

Mr. Govindan S. Tampi. M (A)

Shri Parimal upon instructions from his
client prays for permission to withdraw the O.A.
Shri N.S. Mehta, Id. Senior counsel states the
interim orders have to be vacated. As the Id.
counsel for applicant prays for permission to
withdraw the O.A. the same is granted. The O.A. is
dismissed as withdrawn. Interim orders are vacated.

(Govindan S. Tampi)
Member (A)

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